NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/415/KOB/2023 in IBA/11/KOB/2020
SECTION	SEC 60(5) IBC R/W NCLT RULE 11
NAME OF PARTIES	VN AJIT KUMAR & 7 OTHERS V/S ANNIE ABRAHAM (LIQUIDATOR) IN THE MATTER OF MIR REALTORS PRIVATE LIMITED AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	KEVIN THOMAS

16 April 2024

O R D E R

IA(IBC)/415/KOB/2023 in IBA/11/KOB/2020

Learned Counsel, Mr. Bijoy Pulipra physically on behalf of the Applicants. Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Liquidator (R1 & R2). Learned Liquidator, Ms. Annie Abraham appears through Virtual mode. R3 is represented physically by Learned Counsel, Mr. Mohan Jacob George.

Counsel appearing on behalf of the Applicants submits that he represents 8 members.

Counsel for the Applicants is directed to appear before the Liquidator along with all supporting papers in order to prove their claim on their flats within a period of one week. Thereafter, Liquidator is directed to verify the proofs submitted by the Applicants and submit a comprehensive report before this bench within a period of 3 weeks.

List this matter for further consideration on **22.05.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**